

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-16/2002/2553/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the 24<sup>th</sup> March, 2023.

Sub: **Casual leave, Restricted holiday with station leave permission.**

Ref:- No. DJ(G) 3252/2023 dated 23.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.04.2023 and permission to avail Restricted holiday on 19.04.2023 alongwith station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2023 till the morning of 24.04.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/2554/Adated**

24<sup>th</sup> - 03 - 2023.

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**